Annexure - 3

Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025; Secured financial creditors (other than financial creditors belonging to any class of creditors) Yours Ethnic Foods Private Limited - in Liquidation (As on 04.08.2025)

Date of receipt Amount claimed Amount claimed Amount of claim admitted Claim Claim Amount covered by security interest relinquished? (Yes/No) Amount covered by security of dams admitted Amount covered by security interest relinquished? (Yes/No) Amount covered by security of dams admitted Amount covered by security interest relinquished? (Yes/No) Amount covered by security of dams admitted Amount covered by security admount overed by security interest relinquished? (Yes/No) Amount covered by security admount overed by security interest admount of claim admitted Amount covered by security admount overed by security interest relinquished? (Yes/No) Amount covered by security admount overed by security admount of claims admitted Amount covered by security admount overed by security interest relinquished? (Yes/No) Amount covered by security admount overed by security admount overed by security admount of claims admitted Amount covered by security admount of claims admitted Amount covered by security admount overed by security admount of claims admitted Amount covered by security admount of claim admitted Amount covered by security admount of claims admitted Amou	\vdash																
S. No. Name of Creditor Date of receipt Amount claimed Amount of claim admitted Amount of claim admitted Claim Amount covered by security interest relinquished? (Yes/No) Details of Security interest of claims admitted Amount covered by security interest relinquished? (Yes/No) Details of Security interest of claims admitted Amount covered by security interest of claims admitted Amount claim of claim admitted Amount claim of security interest of claims admitted Amount claim of security interest of claims admitted Amount claim of security interest of claims admitted Amount claim admitted Amount claim of security interest of claims admitted Amount claim of security of claims admitted Amount claim of claim and security of claims admitted Amount claim of claims admitted Amount claim of claims admitted Amount claim of claims admitted of claims admitte		S. No.				Details of claim admitted]				
Regulation 31A or Liquidation process regulation, 2016 Provided a secure or deditor who has relinquished his sinterest under set shall not be part of the consultation come. If the consultation come is the consultation consultation come is the consultation consultation consultation consultation	S			Date of receipt	Amount claimed	Amount of claim admitted			security interest relinquished?	of Security		in total amount of claims	contingent claim	mutual dues, that			Remarks, if any
1 PIDEC Ballik 06-07-2025 ₹ 20,31,07,674-12 ₹ 10,46,049,939.26 Idan ₹ 20,31,07,674-12 ₹ 18,245,10,00.00 ₹ 12,03,107,674-12 ₹ 10,46,049,939.26 ₹ 20,31,07,674-12 ₹ 0.00 ₹ 12,03,107,674-12 ₹ 10,46,04,939.26 ₹ 20,31,07,674-12 ₹ 0.00 ₹ 12,03,107,674-12 ₹ 0		1	HDFC Bank	08-07-2025			Secured loan	₹ 20,31,07,874,12 ₹ 20,31,07,874,12		Ref Note #2	₹ 14.24.51.000.00	77.83%	₹0.00	₹0.00	₹0.00	₹9.85.02.934.86	Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee, But it was communicated to us after prescribed time limit prescribed under law.

Note:

1. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. HDFC Security interest on:

Primary Security :-

a) Working capital: Hypothecation by way of first and exclusive charge on all present and future stocks and book debts.

b) Term Loan: Hypothecation over entire Plant & Machinery of the Company

Collateral Security:(i) Survey no. 808, Mouje Vadsar, Dist Kalol, Nr. GAM Vadsar, Gujarat- Industrial Property owned by Mr. Sandip Patel and Nilam Patel

Personel Guarantee:Mr. Sandip Patel, Mr. Nilambhai Patel, Mrs. Menka Patel, Mrs. Hiral Patel have executed letter of continuing Guarantee dated 29th june 2017 in favour of the Financial Creditor to the extent of Rs. 1424.51 Lakh sanctioned to the CD.